

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 11th June, 2019

No. HCM/V-3/76-Estt(iv)/ The High Court of Manipur will remain closed from 17th June, 2019 to 29th June, 2019 on account of Summer Vacation.

During the vacation period, there will be Single Bench Vacation Courts on 19th June, 2019 (Wednesday) of Hon'ble Mr. Justice L.S. Jamir at 10.30 a.m. and Hon'ble Mr. Justice Kh. Nobin Singh on 26th June, 2019 (Wednesday) at 10.30 a.m.

Filing of urgent matter pertaining to civil and criminal will be allowed on 18th June, 2019 (Tuesday) and the 25th June, 2019 (Tuesday) from 10.30 a.m. to 2.30 p.m. for the above mentioned Vacation Courts.

Further, the Officers and Staff of the High Court of Manipur will attend office under roster arrangement. During the Vacation, the arrangement of duties in respect of staff working in different sections shall be prepared by the respective LRO/Superintendents/Court Officers/Stamp Reporter/Protocol Officer.

By order etc.

(PH. JAPAN SINGH)

i/c REGISTRAR(ADMN/PM &P)
HIGH COURT OF MANIPUR

Imphal, the 11th June, 2019

Endt. No. HCM/V-3/76-Estt(iv)/ 11818 - 37
Copy to :-

1. The Advocate General, Manipur.
2. The Govt. Advocates, Government of Manipur.
3. The Registrar General, High Court of
4. The Secretary, All Manipur Bar Association, Manipur.
5. The Secretary, High Court Bar Association, Manipur.
6. The Joint Registrar (Judl./Admn/PM&P), High Court of Manipur.
7. The Deputy Registrar (Judl)/(Acs/P)/(Admn), High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. The Assistant Registrar-I/ II/ III / Senior Grade Stenographers, High Court of Manipur.
10. The Lib-cum-Research Officer, High Court of Manipur.
11. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
12. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
13. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
14. The System Analyst, High Court of Manipur.
-He is requested to upload the above notification in the official website of this Registry.
15. The P.S. to Registrar General, High Court of Manipur.
16. The P.S. to Registrar (Judicial), High Court of Manipur.
17. The Director, Doordarshan Kendra, Imphal.
-for favour of wide announcement in the News Items.
18. The Director, Information & Public Relations, Imphal.
-One spare copy for favour of wide publicity in the News Item.
19. The Assistant News Editor, A.I.R., Imphal.
-for favour of wide announcement in the News Item.
20. The News Editor, ISTV, Imphal.
-for favour of wide announcement in the News Item.